

[English]

Foreign Investment

5238. KUMARI SUSHILA TIRIYA : Will the PRIME MINISTER be pleased to state :

- (a) whether liberalisation has failed to attract adequate foreign investment;
- (b) if so, the reasons therefor;
- (c) whether the Government propose to amend the complexity of the Indian Legal System in this regard;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENTS OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI) : (a) and (b). No, Sir. The foreign investment policy of the Government has generated considerable interest among foreign investors as is evident from the details of foreign investment approvals shown below :

Year	No. of approvals involving foreign investment	Foreign Investment envisaged.
		(Rs. in crores)
1990	194	128.30
1991	289	534.11
1992	692	3887.54
1993	785	8859.33
1994*	1062	14187.19
1995*	254	2427.73

(upto March, 1995)

(*Inclusive of approvals for Euro-issues)

(c) to (e). No, Sir. However, the review of the policy and procedures affecting foreign investment is a continuous process. These seek to make foreign investment in India internationally competitive and responsive to the investor's genuine needs.

Ex-servicemen in Uttar Pradesh

5239. DR. SAKSHIJI : Will the PRIME MINISTER be pleased to state :

- (a) the number of ex-servicemen in Uttar Pradesh as on March 31, 1995;
- (b) the number of ex-servicemen rehabilitated during 1993-94 and 1994-95; and
- (c) the steps being taken by the Government to rehabilitate the remaining ex-servicemen in the State?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (c). As on 31st March, 1995, a total number of 2,10,885 ex-Servicemen were registered with various Zila Sainik Boards in Uttar Pradesh.

2. The number of ex-Servicemen provided re-employment in Central Government, State Government, PSUs and private sector during 1993-94 and 1994-95 are 2855 and 3374 respectively. In addition, 139 ex-Servicemen were provided loans/financial assistance during 1993-94 and 188 ex-Servicemen in 1994-95 under various Self-employment schemes in Uttar Pradesh.

3. Rehabilitation of ex-Servicemen is a continuous process. Both Central and State Government have framed a number of schemes for providing employment to ex-Servicemen. Central Government have provided reservation for ex-Servicemen in Group 'C' and 'D' posts in the Central Government departments as well as PSUs including the Nationalised Banks. In addition, the Government of Uttar Pradesh have also provided 8% reservation in Group 'A' and 'B' (ECOs) and 3% reservation in Group 'C' and 'D' posts in State Government departments and its Undertakings.

4. A number of Central schemes provide self-employment opportunities to ex-Servicemen. These include the SEMFEX-I scheme which provides financial assistance for setting up small industrial projects; the SEMFEX-II scheme to take up gainful farm and non-farm self-employment opportunities through promotion of Khadi and Village industries in the rural areas; preferential allotment of Petroleum Product Agencies; allotment of Unit Trust of India Agencies, Transportation of coal etc. Training programmes are also arranged for improving their employability.

5. In addition to the above, the State Government of Uttar Pradesh have taken the following steps to rehabilitate ex-Servicemen :

- (a) Stipend of Rs. 250/- p.m. to ex-Servicemen trainees in ITIS.
- (b) PEXSEM scheme in Gorakhpur, Ghazipur, Lucknow, Agra and Meerut started to provide training to ex-Servicemen.
- (c) 15% reservation in allotment of State Route Permits.
- (d) 5% reservation in allotment of shops to the ex-Servicemen and dependents of those killed in action, built by U.P. Avs Vikas Parishad and the Vikas Pradhikran of State.
- (e) Interest subsidy on loans from banks.
- (f) Priority in allotment of fair price shops to war widows, personnel disabled in action and other ex-Servicemen.